

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 201 Genl./XVII.3(6-G),

dated 17th October, 2019

It is hereby notified for general information that 21.10.2019 (Monday) i.e. day of poll for the General Election to Haryana Vidhan Sabha, 2019 shall be observed as holiday in this Court and in all the Subordinate Courts of Haryana.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. Suram Lal

Assistant Registrar (General)
for Registrar General & Co

Endst. No. 29048 Genl./XVII.3, dated 17th October, 2019

Copy forwarded to :-

- Speed Post
1. The Controller of Printing & Stationery, U.T., Chandigarh.
 2. The Controller of Printing & Stationery, Haryana, Chandigarh.
with the request that the notification be published in the extra ordinary official Gazettes of their State/U.T.
- Uploaded
3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.

J. Suram Lal

Assistant Registrar (General)
for Registrar General & Co

Endst. No. 29049 Genl./XVII.3, dated 17th October, 2019

EMAIL Copy forwarded to the following for information and necessary action :-

1. All the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh.
2. The Director (Admn.) Judicial Academy, Chandigarh.

J. Suram Lal

Assistant Registrar (General)
for Registrar General & Co

Endst. No. 29050 Genl./XVII.3, dated 17th October, 2019

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi
9. The Registrar General, All the Hon'ble High Courts of India.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.

Contd.....3.

14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The President, Sikh Gurudwara Tribunal, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

J. Suran Lal

Assistant Registrar (General)
for Registrar General's office

Endst. No. 29051 Genl./XVII.3, dated 17th October, 2019

Copy forwarded to :-

1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request to publish the notification in their newspapers immediately for the information of general public.

J. Suran Lal

Assistant Registrar (General)
for Registrar General's office

Endst. No. 29052 Genl./XVII.3, dated 17th October, 2019

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3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

No. 23846-70

dt - 18/10/19

Sens. JPC/Superior Ct. (mult.) / copy
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J. Suran Lal
Assistant Registrar (General)
for Registrar General's office

Copy is forwarded to :-

- 1) All the judicial officers posted in Ambal, Sessions Division.
- 2) The District Attorney, Ambal.
- 3) The President, Dist. Bar Association, Ambal.
- 4) The President, Bar Association, Ambal court & court of appeal.
- 5) All the branches of judicial complex, Ambal
for information & necessary action.

Sd/-
District & Sessions Judge,
AMBAL
18/10/19